

12

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 72/441/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017**

Name of the Company: Shree Durga Syntex Pvt. Ltd.

Section of the Companies Act: Section 441 r/w 134(3) and 135 of the
Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS Shreyansh Jain	PCS	Petitioner.	
2.				

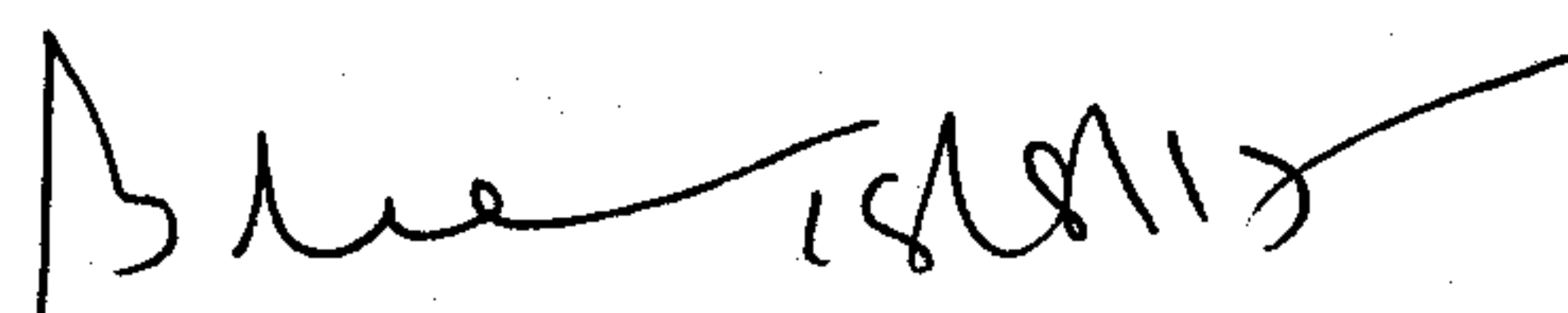
ORDER

Learned PCS Mr. Shreyansh Jain present for Petitioner. None present for Registrar of Companies.

Proof of dispatch filed by the Petitioner but not proof of service.

Petitioner is directed to file proof of service.

List the matter on 13.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of August, 2017.